GOVERNMENT OF INDIA DEFENCE LOK SABHA

UNSTARRED QUESTION NO:4097 ANSWERED ON:19.12.2011 SAFETY OF LIVES IN HIGH SEAS Panda Shri Baijayant

Will the Minister of DEFENCE be pleased to state:

- (a) the details of Indian marine casualties that have occurred in the high seas during the last three years;
- (b) the details of compensation paid to each of the bereaved families; and
- (c) the action plan of the Government to speed up security measures in the high seas to check sea-borne threats?

Answer

MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI A.K. ANTONY)

- (a) The number of Indian Marine casualty due to shipboard accidents on merchant vessels in the high seas during the last three years is 84.
- (b) The compensation claims are settled directly between the employers and the next of keen of the deceased. Directorate General of Shipping intervenes only when the aggrieved families approach.
- (c) Government has deployed one Indian Naval Warship in the Gulf of Aden for anti piracy patrols since October, 2008 to protect our sea borne trade and instill confidence in our sea faring community. In addition, M/o Shipping has advised the Shipping industry to adopt the BMPs which inter-alia include alarms, evasive manoeuvres, enhanced vigilance during watch keeping, control of access points and safe houses.